

श्री जगदेव सिंह सिद्धान्ती : धन्यवाद ।

अध्यक्ष महोदय : मंत्री महोदय यदि कोई जवाब देना चाहते हैं तो दें ।

श्री शाहनबाज खां: हमारे नोटिस में जब भी इस तरह की कोई चीज आती है तो उस के ऊपर कड़ी कार्यावाही की जाती है ।

श्री प्रिय गुप्त : एन० ई० रेलवे के सुखासन स्टेशन पर जहाँ कि बुकिंग बगैर कुछ नहीं होती है और यात्रियों को बगैर टिकट चलना ही पड़ता है तो वहाँ टिकटलैस यात्रियों की यात्रा रोकने के वास्ते क्या प्रबन्ध किया जा रहा है ? दूसरी चीज यह है कि टिकटलैस ट्रेवलिंग जब अभी तक कंट्रोल नहीं कर सके हैं तब टिकट चैकर्स और टिकट क्लेक्टर्स की संख्या क्यों घटाई जा रही है और जबकि उन लोगों को अपनी चैकिंग ड्यूटी छोड़ कर भी स्लीपिंग कोचेज और रिजर्वेशन कोचेज चेदेखनी पड़ती हैं ।

अध्यक्ष महोदय : माननीय सदस्य फिर चाहते क्या हैं ? क्या घटा दिया गया है ?

Shri Priya Gupta: The staff has been decreased in spite of the fact there was more work consequent on increase in ticketless travel. That is No. 1, No. 2, . . .

Mr. Speaker: Let No. 1 alone remain.

Shri Priya Gupta: No. 2, though stations have been opened . . .

Mr. Speaker: Order, order I have restricted the hon. Member to one question.

Shri Shahnawaz Khan: I do not know of any stations which have been opened where arrangements for sale of tickets have not been made. If the hon. Member gives more particulars, I should look into it. But I might inform the hon. Member that on every train there is a conductor guard and the TTE who prepare tickets. They can give them to the passengers.

Some hon. Members rose—

Mr. Speaker: I find it is an ever-growing question where more and more members are getting interested. Then it would be endless. Next question.

Development of Mangalore and Tuticorin into Major Ports

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- Shri Ramanathan Chettiar:
- Shri Hanumanthaiya:
- *389. Shri A. K. Gopalan:
- Shri Basappa:
- Shri Mohsin:
- Shri Muthiah:

Will the Minister of Transport and Communications be pleased to state:

(a) the steps taken for the development of Mangalore and Tuticorin Ports so far during the Third Five Year Plan period;

(b) the amount earmarked for each of the two ports; and

(c) the target for the execution of the job?

The Minister of Shipping in the Ministry of Transport & Communications (Shri Raj Bahadur): (a) to (c). A statement is laid on the Table of the Sabha:

STATEMENT

(a) As regards Mangalore, experiments and investigations for determining the site of the harbour have already been completed. Further investigations, surveys and borings are at present being carried out by the Mangalore Port Trust to decide the lay-out of the port. A Field Division, under an Executive Engineer, has been appointed to carry out these investigations quickly. On completion of these investigations and surveys, the detailed designs and estimates will be prepared. As regards Tuticorin, detailed investigations for determining the lay-out of the Port and for the preparation of designs and estimates are being carried out. These investigations are at present being carried out by the Tuticorin Port Trust. A Field Division, under an Executive Engineer, has been appointed to carry out these investigations quickly. On completion of

these investigations, the detailed out of the Port and designs and estimates will be prepared.

(b) A sum of Rs. 5 crores each has been earmarked for the development of Mangalore and Tuticorin as Major Ports in the Third Five Year Plan.

(c) According to present indications, the schemes are expected to be completed by 1966-67.

Shri Ramanathan Chettiar: The statement says that in Mangalore, experiments and investigations have already been carried out, whereas in regard to Tuticorin they are in the process of being carried out. May I know the reason for the delay in regard to Tuticorin?

Shri Raj Bahadur: I do not think there is any delay. The investigations do take their own time. We will take good care to see that no amount of delay takes place and the two projects are completed as quickly as possible.

Shri Ramanathan Chettiar: The statement says that Rs. 5 crores each have been allotted for Mangalore and Tuticorin ports. How much of this money has been allotted for this year?

Shri Raj Bahadur: For this particular year I may not be able to give the exact figures, but I can tell the House what we propose to do during this year. During 1962-63 field investigations, designs and preliminary works, such as, land acquisition, approach roads, opening of siding etc. will be undertaken so far as Mangalore is concerned. So far as Tuticorin is concerned, investigations for the final lay out, land acquisition, roads, staff quarters, break water, etc. will be taken up and work on all these will be commenced in 1962-63.

Shri Basappa: What time will it take to prepare the plans and designs for the Mangalore Port? Is land acquisition going on and, if so, what time will it take to complete it?

Shri Raj Bahadur: As I have said, land acquisition has been taken up right this year. So far as the actual preparation of the designs etc. is

concerned, we hope that it will be finalised this year or at the most in the beginning of the next year.

Shri Namblar: May I know whether the question of the proposed Sethusamudram Project is taken into consideration while deciding the development of Tuticorin Port?

Shri Raj Bahadur: May I submit that this is not at all within the purview of this question?

Shri Namblar: Sir, this is within the purview of this question.

Mr. Speaker: Perhaps the hon. Member feels that another project shall have effect on it and is linked with the development of these ports. This is why he wants to have some information.

Shri Raj Bahadur: So far as the Sethusamudram Project is concerned, I would be able to get information only if a separate notice is given.

Shri P. Muthiah: May I know whether the Executive Engineer has taken charge and has started development works on Tuticorin Project in view of the letter of appointment dated the 9th February, 1962, intimated by the Under Secretary, Transport Ministry to the Accountant General, Madras?

Shri Raj Bahadur: I think a division has been created and an executive engineer has been appointed. Whether he has actually taken charge or not I cannot say.

Shri Hem Barua: May I know whether Government propose to bring the ports of Mangalore and Tuticorin within the ambit of the Port Commissioners or would constitute a separate authority for these ports?

Shri Raj Bahadur: I think the hon. Member wants to ask whether we are going to administer it as a Government-administered port or through a Trust or a Commission. In course of time we would like to have a uniform pattern for the administration of these major ports as and when they come into being, but to begin with they may be administered through a Government administrative officer.

Shri Dasappa: When will the programme be completed and the port be ready for utilisation?

Shri Raj Bahadur: As at present targetted both the ports are expected to be completed by 1966-67, that is, during the first year of the Fourth Plan.

Election to Panchayats and Panchayat Samities

*393. **Shri P. R. Chakraverti:** Will the Minister of Community Development, Panchayati Raj and Co-operation be pleased to state:

(a) whether the experience of Mysore State shows that the multiple-member constituencies eliminate to a considerable extent the possibilities of seeking support of the electorate on the basis of community, caste or sub-caste for elections to Village Panchayats and Panchayat Samities; and

(b) if so, whether Government propose to advise the State Governments to adopt the Mysore system by making suitable amendments to the Panchayati Raj Acts?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Cooperation (Shri B. S. Murthy): (a) Multiple-member constituencies have been conceived by the Mysore State Government to provide a broader base and flexibility in elections. No specific enquiry has been undertaken by the State Government to find out whether this system eliminates the influence of community, caste and sub-caste in the elections to Village Panchayats and Panchayat Samities.

(b) Does not arise.

Shri P. R. Chakraverti: Is it not a fact that the small constituencies give fillip to sectarian appeal where the candidate can woo the electorate ignoring the people other than their own communities?

Shri B. S. Murthy: Some hon. Members do hold such opinion.

Shri P. R. Chakraverti: Do the Government feel it expedient to expand the constituency and make it a multiple-member constituency?

Shri B. S. Murthy: Different States are having different types of constituencies. The Ministry is contemplating upon setting up a study team to go into this matter.

Shri Kumaran: May I know whether the Centre has advised the State Governments to take steps to see that political parties do not interfere in panchayat elections?

Shri B. S. Murthy: Is it relevant?

Mr. Speaker: I do not think. It is only a suggestion for action.

Shri Thimmaiah: May I know whether Government makes an effort to enquire from State Governments how far communalism in the States has played its role at the time of elections, whether panchayat elections or general elections?

Mr. Speaker: That is too general a question.

Indian Forest Service

*394. **Shri Oza:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Government have decided to reconstitute the Indian Forest Service; and

(b) if so, what are its main features?

The Minister of Food and Agriculture (Shri S. K. Patil): (a) and (b). This question relates to the Ministry of Home Affairs and the Minister of Home Affairs will reply the same on the day allotted to that Ministry.

Medical facilities for Railway Employees

*395. **Shri Namblar:** Will the Minister of Railways be pleased to state:

(a) whether Railway administration are permitting employees to secure